

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:  
Shri V. S. Verma, Member  
Shri M. Deena Dayalan, Member**

**No. L-1/44/2010-CERC**

**Date of Order: 29.6.2013**

**In the matter of:**

Determination of Point of Connection (PoC) rates and transmission losses for the period July, 2013 to September, 2013 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 as amended from time to time.

**And**

**In the matter of:**

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

**..... Respondents**

**ORDER**

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (hereinafter "Sharing Regulations") came into effect from 1.7.2011.

2. In accordance with the Sharing Regulations, National Load Dispatch Centre (NLDC) as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and transmission losses for each financial year. Further, Regulation 17 of the Sharing Regulations provides that the Implementing Agency shall be required to provide the following information consequent to the computation of transmission charges and transmission losses undertaken by it:

- (a) Approved basic network data and assumptions, if any;
- (b) Zonal or nodal transmission charges for the next financial year differentiated by block of months;
- (c) Zonal or nodal transmission losses data;
- (d) Schedule of charges payable by each constituent for the future application period, after undertaking necessary true-up of costs as per the Sharing Regulations and Detailed Procedures issued thereunder.

3. The Implementing Agency has in its letter Nos. POSOCO/Trans. Pricing/DICs dated 15.6.2013 and 25.6.2013 submitted the following information in compliance with Regulation 17 of the Sharing Regulations:

- (a) Basic network and load flow data approved by Validation Committee;
- (b) Yearly Transmission Charge (YTC) details of ISTS Licensees;
- (c) PoC rates and loss percentage computation details;
- (d) Assumptions used for computation of PoC rates and losses;
- (e) Schedule of charges payable by each Designated Inter State Transmission system Customers (DIC) for Q2 of year 2013-14(period July,2013 to September,2013.)
- (f) List of assets of other non-ISTS Licensees which have been certified by Regional Power Committees (RPCs) as being used for inter-State transmission and transmission charges of the said assets have been

considered for sharing along with the ISTS.

4. We have examined the basic network data and assumptions, the results of the Load Flow Studies, the Yearly Transmission Charges of the ISTS licensees and the calculation of PoC charges for generation and demand zones submitted by the Implementing Agency. We have also examined the calculation of transmission losses on PoC basis, average losses, final % losses applicable on generation and demand zones .We find that the calculations submitted by the Implementing Agency have been done as per the Sharing Regulations as amended from time to time and the Detailed Procedure.

5. The Commission had by its order dated 24.6.2013 as corrected vide corrigendum dated 27.6.2013 approved slabs of PoC rates for NEW grid and SR grid and also approved the slabs in respect of transmission losses. The Implementing Agency after computation of POC rates and transmission losses for each injection and withdrawal zone has assigned them to different tiers of slabs. We have gone through the details furnished by Implementing Agency and find the same to be in order. We approve the applicable PoC slab rates for Long Term Access and Medium Term Open Access (MTOA) in ₹/MW/Month and rates for Short Term Open Access (STOA) in paisa per unit for each Generation (injection) zone and Demand (withdrawal) zone as per the details at **Annexure-I (I to V)** to this order.

6. Similarly, we have examined the details of PoC losses in percentage for each Generation (injection) zone and Demand (withdrawal) zone and its applicable slab as per slabs approved by the Commission and have found them to be in order. We, therefore, approve the transmission losses as per the details given at **Annexure –II (I to V)** to this order. These average slabs for each region shall be applied based on last week's actual Regional Losses.

7. In exercise of power under Regulation 17(2) of Sharing Regulations, we approve the Basic Network, Load Flow, assumptions used for computation of the final PoC rates and final transmission losses, the final PoC rates and final transmission losses, their fitment into slabs and schedule of charges payable by each DIC for the Second Quarter of the year 2013-14, i.e. July to September 2013, as computed by Implementing Agency. We also direct the Implementing Agency to publish zonal PoC Rates and zonal Transmission Losses and associated details that will enable DICs to get a clear understanding of the calculations used for arriving at these rates, along with the underlying network information and base load flows used, in accordance with the Regulation 17(3) of Sharing Regulations.

8. In order to ensure a smooth changeover for short term transaction from the existing rates to the new rates for sharing of transmission charges, we direct that in respect of the applications made for scheduling of bilateral and collective transactions received before 1.7.2013, short-term open access charges would be payable at the rates applicable for application period April to June,2013 (Q1) of 2013-14 and for applications received on or after 1.7.2013, the short-term

open access charges would be payable as per the application period i.e. from 1.7.2013 to 30.9.2013. The Implementing Agency has pointed out that in line with the application of weekly losses, the application of PoC losses for the period July to September, 2013 may be effected from 1st July, 2013. We agree to the proposal of the Implementing Agency. In keeping with the application of weekly losses, we direct that the application of the new POC loss slabs for the period July to September, 2013 would be applicable from 1st July 2013.

9. The Implementing Agency is directed to endorse a copy of this order to all concerned. The Implementing Agency and Central Transmission Utility shall also give wide publicity to this order through their websites.

**sd/-**  
**(M. Deena Dayalan)**  
**Member**

**sd/-**  
**(V. S. Verma)**  
**Member**

**Annexure I (I)**

**Slabs for PoC Rates - Northern Region  
(July'13 - Sep'13)**

<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Mo nth)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	Haryana W	109544	15.13
2	Punjab W	109544	15.13
3	Rajasthan W	109544	15.13
4	Rihand	109544	15.13
5	Uttar Pradesh W	109544	15.13
6	Chamera Pooling Point	94544	13.13
7	Dulhasti	94544	13.13
8	RAAP C	94544	13.13
9	Singrauli	94544	13.13
10	Uttar Pradesh Inj	94544	13.13
11	Chamera 1	79544	11.13
12	Chamera II	79544	11.13
13	Chandigarh Inj	79544	11.13
14	Chandigarh W	79544	11.13
15	Dadri	79544	11.13
16	Delhi Inj	79544	11.13
17	Delhi W	79544	11.13
18	Haryana Inj	79544	11.13
19	Himachal Pradesh Inj	79544	11.13
20	Himachal Pradesh W	79544	11.13
21	Jammu & Kashmir Inj	79544	11.13
22	Jammu & Kashmir W	79544	11.13
23	Karcham Wangtoo	79544	11.13
24	Koteshwar	79544	11.13
25	Nathpa Jhakri	79544	11.13
26	Punjab Inj	79544	11.13
27	Rajasthan Inj	79544	11.13
28	Sree Cement	79544	11.13
29	Tehri	79544	11.13
30	Uri I	79544	11.13
31	Uttarakhand Inj	79544	11.13
32	Uttarakhand W	79544	11.13

**Annexure I (II)**

<b>Slabs for PoC Rates - Eastern Region (July'13 - Sep'13)</b>			
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Month)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	Bihar W	109544	15.13
2	Injection from Bhutan	109544	15.13
3	Kahalgaon	109544	15.13
4	Orissa Inj	109544	15.13
5	Teesta	109544	15.13
6	Jharkhand W	94544	13.13
7	Sterlite	94544	13.13
8	Aadhunik Power	79544	11.13
9	Bihar Inj	79544	11.13
10	DVC Inj	79544	11.13
11	DVC W	79544	11.13
12	Farakka	79544	11.13
13	Jharkhand Inj	79544	11.13
14	Maithon Power Limited	79544	11.13
15	Orissa W	79544	11.13
16	Sikkim Inj	79544	11.13
17	Sikkim W	79544	11.13
18	Talcher	79544	11.13
19	West Bengal Inj	79544	11.13
20	West Bengal W	79544	11.13

**Annexure I (III)**

<b>Slabs for PoC Rates - North Eastern Region (July'13 - Sep'13)</b>			
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Month)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	Assam Inj	109544	15.13
2	Mizoram Inj	109544	15.13
3	Mizoram W	109544	15.13
4	Palatana	109544	15.13
5	Ranganadi	109544	15.13
6	Tripura Inj	109544	15.13
7	Assam W	94544	13.13
8	Meghalaya W	94544	13.13
9	Nagaland Inj	94544	13.13
10	Arunachal Pradesh Inj	79544	11.13
11	Arunachal Pradesh W	79544	11.13
12	Manipur Inj	79544	11.13
13	Manipur W	79544	11.13
14	Meghalaya Inj	79544	11.13
15	Nagaland W	79544	11.13
16	Tripura W	79544	11.13

**Annexure I (IV)**

<b>Slabs for PoC Rates - Western Region (July'13 - Sep'13)</b>			
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Month)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	ACB+Spectrum Coal and power Limited	109544	15.13
2	Chattisgarh Inj	109544	15.13
3	Goa-WR W	109544	15.13
4	Gujarat Inj	109544	15.13
5	KSK Mahanadi	109544	15.13
6	Mahan	109544	15.13
7	Maharastra Inj	109544	15.13
8	Maharastra W	109544	15.13
9	Sasan	109544	15.13
10	Sipat	109544	15.13
11	Vindhyachal	109544	15.13
12	Balco	94544	13.13
13	Gujarat W	94544	13.13
14	Jindal Power Limited+ Jindal Steel Power Limited	94544	13.13
15	Korba	94544	13.13
16	Lanco	94544	13.13
17	Madhya Pradesh W	94544	13.13
18	NSPCL, Bhilai	94544	13.13
19	Coastal Gujarat Power Limited	79544	11.13
20	Chhattisgarh W	79544	11.13
21	D&D Inj	79544	11.13
22	D&D W	79544	11.13
23	DNH Inj	79544	11.13
24	DNH W	79544	11.13
25	EMCO	79544	11.13
26	Goa-WR Inj	79544	11.13
27	Madhya Pradesh Inj	79544	11.13
28	Mauda	79544	11.13
29	Sardar Sarovar Project	79544	11.13
30	TAPS 3 & 4	79544	11.13
31	Vandana	79544	11.13

**Annexure I (V)**

<b>Slabs for PoC Rates - Southern Region (July'13 - Sep'13)</b>			
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Month)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	Karnataka W	97773	13.50
2	Kerala W	97773	13.50
3	Tamil Nadu Inj	97773	13.50
4	Andhra Pradesh W	82773	11.50
5	Goa-SR W	82773	11.50
6	Simhadri 2	82773	11.50
7	Tamil Nadu W	82773	11.50
8	Andhra Pradesh Inj	67773	9.50
9	Kerala Inj	67773	9.50
10	Karnataka Inj	67773	9.50
11	Pondicherry Inj	67773	9.50
12	Goa-SR Inj	67773	9.50
13	Pondicherry W	67773	9.50
14	Ramagundam	67773	9.50
15	Injection from Talcher	67773	9.50
16	NLC	67773	9.50
17	Lanco-Kondapalli	67773	9.50
18	SEPL+MEPL	67773	9.50
19	Kaiga	67773	9.50
20	Vallur	67773	9.50

**Annexure II (I)**

<b>Slabs for PoC Losses - Northern Region (July'13 - Sep'13)</b>		
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab w.r.t Weighted Avg</b>
1	Rajasthan W	High
2	Rihand	High
3	Singrauli	High
4	Uttarakhand W	High
5	Chamera I	Normal
6	Chamera II	Normal
7	Chamera Pooling Point	Normal
8	Chandigarh W	Normal
9	Delhi W	Normal
10	Dulhasti	Normal
11	Karcham Wangtoo	Normal
12	Koteshwar	Normal
13	Nathpa Jhakri	Normal
14	Punjab W	Normal
15	RAPP	Normal
16	Tehri	Normal
17	Uttar Pradesh Inj	Normal
18	Uttar Pradesh W	Normal
19	Chandigarh Inj	Low
20	Dadri	Low
21	Delhi Inj	Low
22	Haryana Inj	Low
23	Haryana W	Low
24	Himachal Pradesh Inj	Low
25	Himachal Pradesh W	Low
26	Jammu & Kashmir Inj	Low
27	Jammu & Kashmir W	Low
28	Punjab Inj	Low
29	Rajasthan Inj	Low
30	Shree Cement	Low
31	Uri I	Low
32	Uttarakhand Inj	Low

### Annexure II (II)

<b>Slabs for PoC Losses - Eastern Region (July'13 - Sep'13)</b>		
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab w.r.t Weighted Avg</b>
1	Injection from Bhutan	High
2	Orissa Inj	High
3	Sterlite	High
4	Teesta	High
5	Aadhunik power	Normal
6	Bihar W	Normal
7	DVC Inj	Normal
8	Farakka	Normal
9	Kahalgaon	Normal
10	Maithon Power Limited	Normal
11	Orissa W	Normal
12	Sikkim W	Normal
13	Talcher	Normal
14	West Bengal W	Normal
15	Bihar Inj	Low
16	DVC W	Low
17	Jharkhand Inj	Low
18	Jharkhand W	Low
19	Sikkim Inj	Low
20	West Bengal Inj	Low

### Annexure II (III)

<b>Slabs for PoC Losses - North Eastern Region (July'13 - Sep'13)</b>		
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab w.r.t Weighted Avg</b>
1	Meghalaya W	High
2	Mizoram W	High
3	Palatana	High
4	Arunachal Pradesh W	Normal
5	Assam Inj	Normal
6	Assam W	Normal
7	Manipur Inj	Normal
8	Meghalaya Inj	Normal
9	Ranganadi	Normal
10	Arunachal Pradesh Inj	Low
11	Manipur W	Low
12	Mizoram Inj	Low
13	Nagaland Inj	Low
14	Nagaland W	Low
15	Tripura Inj	Low
16	Tripura W	Low

### Annexure II(IV)

<b>Slabs for PoC Losses - Western Region (July'13 - Sep'13)</b>		
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab w.r.t Weighted Avg</b>
1	ACB+Spectrum Coal and Power Limited	High
2	Goa W	High
3	Jindal Power Limited+Jindal Steel and Power Limited	High
4	Korba	High
5	KSK Mahanadi	High
6	Lanco	High
7	Maharashtra W	High
8	Sipat	High
9	Balco	Normal
10	Chhatisgarh Inj	Normal
11	D&D W	Normal
12	DNH W	Normal
13	EMCO	Normal
14	Gujarat W	Normal
15	Mahan	Normal
16	Maharashtra Inj	Normal
17	Mauda	Normal
18	Mundra	Normal
19	NSPCL, Bhilai	Normal
20	Sasan UMPP	Normal
21	Vandana Vidyut	Normal
22	Vindhyachal	Normal
23	Chhatisgarh W	Low
24	D&D Inj	Low
25	DNH Inj	Low
26	Goa Inj	Low
27	Gujarat Inj	Low
28	Madhya Pradesh Inj	Low
29	Madhya Pradesh W	Low
30	Sardar Sarovar Project	Low
31	TAPS 3&4	Low

### Annexure II (V)

<b>Slabs for PoC Losses - Southern Region (July'13 - Sep'13)</b>		
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab w.r.t Weighted Avg</b>
1	Andhra Pradesh Inj	High
2	Injection at Kolar*	High
3	Lanco-Kondapalli	High
4	Simhadri 2	High
5	Andhra Pradesh W	Normal
6	Karnataka Inj	Normal
7	Karnataka W	Normal
8	Kerala W	Normal
9	Ramagundam	Normal
10	SEPL+MEPL	Normal
11	Tamilnadu W	Normal
12	Goa Inj	Low
13	Goa W	Low
14	Kaiga	Low
15	Kerala Inj	Low
16	NLC	Low
17	Pondy Inj	Low
18	Pondy W	Low
19	Taminadu Inj	Low
20	Vallur	Low